

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4357

ANSWERED ON:29.08.2011

INCREASE IN PENSION AMOUNT

Devappa Anna Shri Shetti Raju Alias;Dias Dr. Charles;Lingam Shri P.;Meghwal Shri Arjun Ram ;Sardinha Shri Francisco

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether recommendations by expert committee on various issues pertaining to Employees Pension Scheme (EPS) 1995 has not been accepted by the Government;
- (b) if so, the reasons therefor;
- (c) whether the Government proposes to revise, increase or amend the PF slab or pension amount;
- (d) if so, the details thereof;
- (e) whether the EPFO has decided to give monthly updates of contributions instead of annual statement; and
- (f) whether the employees and workers covered by EPF are getting pensions now-a-days from EPF fund?

Answer

MINISTER OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

- (a) & (b): The report of the Expert Committee on Employees' Pension Scheme is under consideration of the Central Board of Trustees, Employees Provident Fund Organisation.
- (c): At present, there is no proposal under consideration of the Government.
- (d): Does not arise in view of reply to part (c).
- (e): No, Madam.
- (f): Employees and workers covered by the Employees' Provident Fund (EPF) are getting pension from the Employees' Pension Fund created under the Employees' Pension Scheme, 1995.